

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 310
(IB)-980(ND)2020
IA/2200/2020
IA/3088/2020

IN THE MATTER OF:

Viswaroopa Info Services India Private Limited ... **Applicant/Petitioner**

Versus

Siti Vision Digital Media Private Limited ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.11.2020

CORAM:


SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify this case on 23.12.2020.


(T.S SINGH)
COURT OFFICER